

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :14

CA NO. 26/2020 IN
CP NO. (IB) 223/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: SUPRIYO KUMAR CHAUDHARY (RP OF JVL AGRO INDUSTRIES LTD.) V/S JHUNJHUNWALA GASES PVT. LTD. & ORS.

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)
COUNSEL FOR LIQUIDATOR : SH. YASH TANDON, ADV.

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The matter was taken up today through Video Conferencing.

Heard Sh. Yash Tandon, Advocate for the Liquidator through Video Conferencing,

The present application has been filed on behalf of the Liquidator, in which no notice has been issued till date.

Let notices be issued to the respondents by all modes, including the process of Court, returnable at an early date.

As prayed, put up in the week commencing 20th August, 2021 alongwith *IA No. 222/2020 in CP No. (IB) 223/ALD/2018 and CA No. 35/2020 in CP No. 223/ALD/2018* before Regular Court/through Video conferencing.

Dated : 19.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(PS)